

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH-WEST DISTRICT)
ROHINI COURT COMPLEX, DELHI.

ORDER

Pursuant to the Letter No. DJA/Acd./Induction Trg.(DJS)-XIII/1231/2018/3387 dated 15.05.2018, of Delhi Judicial Academy, Sh. Mayank Goel, newly appointed Trainee Judicial Officer has been ordered to be attached with Sh. Vipin Kharb, Ld. JSCC/ASCJ/GJ, North-West District, Rohini Courts Delhi and Sh. Rinku Jain newly appointed Trainee Judicial Officer has been ordered to be attached with Sh. Sunil Kumar Sharma, Ld. ACJ/CCJ/ARC, N/W, Rohini Courts, Delhi, for practical training at District Courts, w.e.f. 17.05.2018 to 19.05.2018.

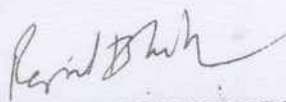
Since Sh. Vipin Kharb, Ld. JSCC/ASCJ/GJ, North-West District, is on Leave today i.e. on 18.05.2018 and Sh. Sunil Kumar Sharma, Ld. ACJ/CCJ/ARC, N/W, Rohini Courts, Delhi is also on Half Day Leave (A/N) today i.e. on 18.05.2018, the said Trainee Judicial Officers are hereby attached with the Court of Sh. Naveen Kumar Kashyap, Ld. SCJ/RC, N/W, Rohini Courts, Delhi, for practical training at District Courts for Half Day (A/N) today i.e. on 18.05.2018.


(RAJNISH BHATNAGAR)
DISTRICT & SESSIONS JUDGE N/W
ROHINI COURT COMPLEX: DELHI.

No. 7629-7639 F2(2)/Judl./NW/RC/18 Dated 18.05.2018

Copy forwarded for information to:-

1. The Ld. Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
2. Concerned Ld. Judicial Officers, Rohini Courts, Delhi.
3. The Branch In-Charge, Care Taking Branch, Rohini Courts, Delhi with the direction to make the necessary arrangements.
4. P.S. to Ld. D&SJ N/W, Rohini Court Complex, Delhi.
5. Branch In-Charge, Pool Cars, Rohini Courts, Delhi.
6. Record Officer, Rohini Court Complex, Delhi.
7. Web-site Committee, Rohini Court Complex, Delhi.


DISTRICT & SESSIONS JUDGE N/W
ROHINI COURT COMPLEX: DELHI.